

Survey', 1983-84 (Hindi and English versions).

[Placed in Library. See No. LT-7682/84]

Notification under Vegetable Oils Cess Act, 1983

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I beg to lay on the Table a copy of Notification No. G.S.R. 882(E) (Hindi and English versions) published in Gazette of India dated the 8th December, 1983 specifying rupees five per quintal of vegetable oil, as the duty of excise to be levied and collected as a cess, issued under section 3 of the Vegetable Oils Cess Act, 1983.

[Placed in Library. See No. LT-7683/84]

Delhi Development Authority (Budget and Accounts) Amendment Rules, 1984, Annual Reports etc. of National Building Construction Corporation Ltd and Hindustan Prefab Limited, New Delhi for 1982-83

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
I beg to lay on the Table :—

(1) A copy of the Delhi Development Authority (Budget and Accounts) Amendment Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 145 in Gazette of India dated the 11th February, 1984 under section 58 of the Delhi Development Act, 1957.

[Placed in Library. See No. LT-7684/84]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of

the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7685/84]

(b) (i) Review by the Government on the working of the Hindustan Prefab Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7686-84]

PROF. MADHU DANDAVATE (Rajapur) : Did he move for suspension of any rule ?

Sugar (Price Determination for 1983-84 production) Order, 1984, Annual Report etc. of the Modern Food Industries (India) Ltd., New Delhi for 1982-83 and reasons for not laying Annual Report etc. of the Food Corporation of India for 1982-83

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD AND CIVIL
SUPPLIES (SHRI BHAGWAT JHA
AZAD) : I beg to lay on the Table :—

(1) A copy of the Sugar (Price Determination for 1983-84 production) order, 1984 (Hindi and English versions) published in Notification No. G.S.R. 28(E) in Gazette of India 11th January, 1984 under subsection (6) of section 3 of the Essential Commodities Act 1955.

[Placed in Library. See No. LT-7687/84]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Modern Food Industries (India) Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Modern Food Industries (India) Limited,